

(c) It is likely that there will be some shortfalls in supply by foreign suppliers. However, Minerals and Metals Trading Corporation and Department of Supply have been alerted to keep a close watch on the shipment position which is also being reviewed frequently in this Department.

Government have also taken a number of steps to ensure that the available quantities of fertilisers are put to the most productive use. The steps taken include (a) take over of 30% of the domestic production of Ammonium Sulphate to be distributed by the Central Fertiliser Pool, (b) promulgation of orders under the Essential Commodities Act making it legally obligatory for the manufacturers to supply the committed quantities of fertilisers to the States and (c) plans by State Governments to use fertilisers for priority crops in the interests of maximising production.

Stoppage of grant of Loans by Neemuch Central Cooperative Bank for irrigation purposes

2021. DR. LAXMINARAYAN PANDEY : Will the Minister of AGRICULTURE be pleased to state :

(a) whether Reserve Bank of India has stopped Neemuch Central Cooperative Bank, Mandasaur (Madhya Pradesh) from granting loans for irrigation purposes ; and

(b) if so, the reasons therefor ?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI ANNASAHEB P. SHINDE) : (a) and (b). The Neemuch Central Cooperative Bank's programme for financing the sinking of wells was studied by an officer of the Reserve Bank. The study revealed that the Bank's medium-term loans policy for this purpose was defective in certain important aspects. Although there were 36,000 existing irrigation wells in the District, the bank had programmed to finance another 1,000 new wells in 71-72. The land development bank had a separate scheme for financing 4,000 new dug wells. Certain technical studies by the Director of tube-wells were considered necessary to ensure that a large increase in the number of wells would not adversely affect the availability of water in the existing wells due to over-exploitation of ground water resources. The Reserve Bank, therefore, restrained the Neemuch Central Cooperative Bank from issuing fresh loans for construction of wells for the present till the defects noticed by the

study were removed. However, the Reserve Bank released a further limit of Rs. 10 lakhs to enable the bank to issue the remaining instalments of the loans in respect of wells already financed partially and under construction so that they could be completed quickly. The whole effort is to ensure that the bank follows a rational and scientific policy in financing the construction of wells.

Addiction to drinks among Delhi University Students

2023. SHRI PRABODH CHANDRA : Will the Minister of EDUCATION AND SOCIAL WELFARE be pleased to state :

(a) whether addiction to drinks is increasing amongst the students of Delhi University ; and

(b) if so, the steps Government have taken to prevent this evil ?

THE MINISTER OF EDUCATION, SOCIAL WELFARE AND CULTURE (PROF. S. NURUL HASAN) : (a) The Delhi University has intimated that there are no reports to show that addiction to drinks is increasing among the students of the University.

(b) Does not arise

Setting up of Rural Road Commissions

2024. SHRI SHRIKISHAN MODI : SHRI P. GANGADEB :

Will the Minister of SHIPPING AND TRANSPORT be pleased to state :

(a) whether any decision has been taken for setting up of Rural Road Commissions at the Centre and in the States ; and

(b) if so, the outlines of the decision taken in the matter ?

THE MINISTER OF STATE IN THE DEPARTMENT OF PARLIAMENTARY AFFAIRS AND IN THE MINISTRY OF SHIPPING AND TRANSPORT (SHRI OM MEHTA) : (a) No, Sir.

(b) Does not arise.

Multi-Lingual Figures on Number Plates of Vehicles

2025. SHRI VEKARIA : SHRI AMAR NATH CHAWLA :

Will the Minister of SHIPPING AND TRANSPORT be pleased to state :

(a) whether Government have decided

to end the multi-lingual figures on the number plates of vehicles in different States ; and

(b) If so, the manner in which the change is to be brought about ?

THE MINISTER OF STATE IN THE DEPARTMENT OF PARLIAMENTARY AFFAIRS AND IN THE MINISTRY OF SHIPPING AND TRANSPORT (SHRI OM MEHTA) : (a) and (b). The Government of India have appointed a Working Group in July 1972, to examine the question regarding the language to be used for the display of registration marks on motor vehicles. Further action in the matter will be taken after this Group's report has been received and examined.

Admission of Women Patients in Lady Hardinge Hospital, New Delhi

2026. SHRI NAWAL KISHORE SHARMA : Will the Minister of HEALTH AND FAMILY PLANNING be pleased to state :

(a) whether the Board of Directors of the Lady Hardinge Hospital, New Delhi have instructed for admission of all the women patients in the Hospital but they have not sanctioned an increase in the number of beds in the Hospital, if so, whether more than one patient are provided one bed ;

(b) whether no attention is paid to patients particularly women at the time of delivery and even supply of water is not adequate to meet the minimum demand during winter period ; and

(c) whether Government have appointed a Committee to go into the details and to attend to such complaints if so, the findings thereof ?

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY PLANNING AND IN THE MINISTRY OF WORKS AND HOUSING (PROF. D. P. CHATTOPADHYAYA) : (a) At present there are 580 beds in this Hospital and this is not sufficient to meet the demands of the public. The guiding principle is not to refuse admission of any case requiring immediate medical care. Instructions have been issued not to put more than one patient in one bed.

(b) No.

(c) On certain allegations received, the Additional Director General of Health Services

has been asked to conduct an enquiry. His report has not yet been received.

Request from States for Increased Quota of Fertilisers

2027. SHRI NAWAL KISHORE SHARMA : Will the Minister of AGRICULTURE be pleased to state :

(a) the names of the States who have requested the Central Government to increase their quota of fertilisers ;

(b) the extent to which the Government propose to increase their quota of fertilisers ; State-wise ; and

(c) the time by which the increased fertilisers will be supplied State-wise ?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI ANNASAHEB P. SHINDE) : (a) The quarterly allotments of Pool fertiliser for the July-September quarter were issued in July 72 after taking into account the requirements of different States for Kharif 72 the supplies already made in April-June 72 period and the requirements of stock building for Rabi 1972-73. After the issue of quarterly allotment, requests for enhancement have been received from certain States on various grounds including the need for the Pool making good alleged shortages in the promised supplies by domestic manufacturers. These States are Punjab, Maharashtra, Madhya Pradesh, West Bengal, Himachal Pradesh, and Pondicherry.

(b) and (c). The matter is proposed to be reviewed in all its aspects including latest trends and needs of consumption and the availability of domestic and imported fertilisers, in the Zonal Conferences scheduled to be held in September-October 1972 and adjustments in Pool Allotments and supplies will be made in the light of that review.

Construction of Road connecting New Delhi with Old Delhi

2028. SHRI NAWAL KISHORE SHARMA : Will the Minister of WORKS AND HOUSING be pleased to state :

(a) the starting, termination and new alignment to be provided between New Delhi and Old Delhi by road through the New Delhi Municipal Committee new building under construction ;

(b) the time by which the construction of the road is to commence ;